

(b) These posts have to be filled up either through direct recruitment, departmental examination or promotion. The Department of Personnel & Training have been requested to nominate suitable persons to fill up these posts.

Meagre Allocation For N.C.R.

1849. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the objectives of the projects of the National Capital Region plan have not been achieved so far due to the meagre allocations by the Union Government for the development of the NCR towns;

(b) if so, the reasons therefor;

(c) whether Government propose to increase the funds for NCR Plan and if so, the details thereof;

(d) whether the last NCR Board meeting was presided over by the Prime Minister; and

(e) if so, the suggestions made therein?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

(c) The Government has allocated a sum of Rs. 200 crores under the Central sector for implementation of the NCR Plan during 8th Plan.

(d) Yes, Sir.

e) (i) The NCR Planning Board should set up a subsidiary financial institu-

tion to raise additional funds for Regions development.

(ii) The NCR Planning Board should render guidance to the member State in the formulation of projects on the basis of the development strategy approved by the Board.

(iii) The Central Ministries (Railways, Surface Transport, Energy, Tele communication) should formulate comprehensive action oriented their sectoral plan in conformity with the NCR Plan- 2001 to give a greater thrust to regional development

(iv) The rationalisation of tax structure of Delhi UT should be expedited. A separate sub-component plan for Delhi UT is to be prepared to achieve the targets of Regional Plan- 2001 for NCR.

(v) Delhi Administration should complete preparation of sub-regional plan for Delhi UT identify activities relating to industries and wholesale trade to be shifted outside Delhi, and prepare a alternative option to ensure adequate supply of water to Delhi UT.

(vi) The State Govts. of Haryana, Rajasthan and Uttar Pradesh should formulate viable projects for development of new townships as per the approved development strategy for implementation of NCR Plan during 8th Plan, and prepare Master Plan for Priority Towns & D.M.A. Towns and finalise Sub-Regional Plans in case of Haryana & Rajasthan.